

number of cases of alleged violation of excise duty regulations on Tobacco, Tyre and Chemicals are pending for action since August, 1984;

(b) if so, the details thereof and names of the firms/companies against whom the cases are pending and since when; and

(c) when the pending cases are likely to be finalised ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) to (c). The information to the extent possible is being collected from the field formations and will be laid on the Table of the House.

Setting up of Head Office of Banks in U.P.

[*Translation*]

4307. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether no nationalised bank has its head-office in a big State like Uttar Pradesh;

(b) if so, the reasons therefor;

(c) whether Government propose to direct any nationalised bank to set up its head-office in Uttar Pradesh; and

(d) if so, which bank and by what time ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). At present, no nationalised bank has its headquarter located in the State of Uttar Pradesh. However, four private sector banks and forty Regional Rural Banks have their headquarters located in the State of Uttar Pradesh. Besides major Public Sector Banks have adequate and high level presence in the State.

Uttar Pradesh based Bank

4308. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to set up a Uttar Pradesh based bank by

amalgamating some of the local banks; and

(b) if so, by what time ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No such proposal is under consideration of the Government.

(b) Does not arise.

Opening of Regional Offices of Commercial Banks in Hill Districts of Uttar Pradesh

4309. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether there is no regional office of any commercial bank in any of eight hill districts of Uttar Pradesh;

(b) if so, whether directives are proposed to be issued by Government to open regional offices of some banks in these districts for expansion of banking activities in these areas; and

(c) if so, the names of the banks whose regional offices are likely to be opened there ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY). (a) to (c). Regional Offices of banks which are their administrative/controlling offices, are set up by the banks keeping in view the number of branches in the command area, the level of business, geographical coverage, cost-benefit analysis, availability of infrastructural facilities and administrative convenience. The location of the Regional Office is decided by the banks with a view to have an effective supervision and control over the branches. A licence is also obtained from the Reserve Bank of India.

Reserve Bank of India has reported that a Regional Office each of Punjab National Bank, State Bank of India, Punjab and Sind Bank and Oriental Bank of Commerce is functioning in Dehradun and a Regional Office each of Allahabad Bank and Bank of Baroda is functioning in Nainital District.

Reserve Bank of India has further reported that there is no proposal pending with it at present from banks for opening of